

**Incentives to small and Marginal Farmers**

5552. SHRI M. G. SEKHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of subsidy proposed to be given to Tamil Nadu for small and marginal farmers; and

(b) the additional incentives proposed to be given to various States, where pulses, oilseeds are normally grown in rainfed conditions, especially to Tamil Nadu?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The percentage of subsidy proposed to be given to Tamil Nadu for small and marginal farmers is 25 per cent, 33 1/3 per cent and 50 per cent to small, marginal and tribal farmers respectively under the Centrally Sponsored Scheme of Assistance to Small and Marginal Farmers on selective basis. Besides, the State Government has been advised to give preference to small and marginal farmers for giving benefits under various Central Sector/Centrally Sponsored Schemes being implemented.

(b) It is proposed to provide assistance to pulses and oilseeds growing States including Tamil Nadu under the ongoing National Pulses Development Project and Oilseeds Production Programme on various components.

[*Translation*]

**Crops Damaged by Hailstorm in U. P.**

5553. SHRI BALESHWAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there was large scale damage to crops due to hailstorms in March,

1990 in Uttar Pradesh;

(b) if so, whether Union Government propose to provide any assistance to Government of Uttar Pradesh for relief measures to farmers; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Government of Uttar Pradesh has reported that a total cropped area of 2.32 lakh ha. in 15 districts of the State was affected by hailstorm in the month of March, 1990.

(b) and (c). The primary responsibility for providing relief in the event of any natural calamity rests with the State Government. The Central Government only supplements the efforts of the State Government. The State Government of Uttar Pradesh has taken steps to provide necessary assistance to the affected people. They have not asked for any Central assistance for meeting the expenditure on relief operations for this calamity.

**Benami Accounts in Post Offices in Ayodhya and Faizabad**

5554. SHRI MITRA SEN YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is large amount of deposits in benami accounts in post offices in Ayodhya and Faizabad in Uttar Pradesh;

(b) if so, the details thereof post office-wise; and

(c) whether Government propose to utilise the unclaimed amount lying in post offices for the developmental works of that area?